

**M.I.G. Flats**

1929. SHRI SAWAISINGH SISODIA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the number of M.I.G. flats actually available at the time of specific draw held on 3rd October, 1974 in respect of D.D.A. Colony, Munirka, New Delhi;

(b) whether it is a fact that there was some delay in the allotment of these flats to the allottees during the period from October, 1974 to June, 1975; and

(c) if so, what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) Information is being collected and will be placed on the Table of the Sabha.

**Stamp duty on the registration of flats/houses built by D.D.A.**

1930. SHRI SAWAISINGH SISODIA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is any proposal under Government's consideration to waive the stamp duty on the registration of flats/houses built by the Delhi Development Authority;

(b) if so, by when a decision is likely to be taken in this regard; and

(c) if the reply to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The Lt. Governor has already waived the stamp duty on the registration of LIG and Janta flats built by the Delhi Development Authority.

(b) and (c) Do not arise.

**Transfer of teachers in Delhi Higher Secondary Schools**

1931. SHRI MULKA GOVINDA REDDY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that as a result of last mass scale transfer of teachers in Delhi Government Higher Secondary Schools, a large number of teachers particularly lady teachers have been put to great inconvenience as some lady teachers take two to three hours in reaching their schools, affecting thereby the teaching of the students in these schools;

(b) whether the Education Department of the Delhi Administration has made any survey to find out such cases after the last mass transfer;

(c) if so, what are the details thereof;

(d) if not, whether any survey is proposed to be made in this regard;

(e) whether it is proposed to review the transfer of such lady teachers;

(f) if so, what are the details thereof; and

(g) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARKATAKI): (a) According to information made available by Delhi Administration it is not a fact that a large number of teachers particularly lady teachers from Delhi Administration were put to great inconvenience as a result of the transfer of teachers ordered by the Directorate of Education, Delhi Administration.

(b) According to the information made available by Delhi Administration, certain representations were re-